

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)

No(s). 30473/2014

STATE OF UP AND ANR

Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI

Respondent(s)

Date : 08/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shalini Kumar, Adv.
Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service of notice in respect of the sole
respondent.

List again on 23.2.2015.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.01.14
11:19:48 IST
Reason: